## 8

## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 159/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

Name of the Company:

Nikhil Intermediates Pvt Ltd.

V/s.

Vintex Rubber Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Dr. CS Shilpi Thepeur P. Cs

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## <u>ORDER</u>

Learned PCS Ms. Shilpi Thapper present for Operational Creditor/Petitioner. None present for Respondent.

Petitioner filed purshis seeking permission to withdraw the Petition.

Pettiioner is permitted to withdraw CP(IB) 159/2017.

Petition is disposed of as withdrawn.

No order as to costs.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 1st day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL